

By Speed Post

SUPREME COURT OF INDIA
NEW DELHI

F.No. 35/5580-SCA(III)

Dated : 16th November, 2024

All Communications should be addressed
to the Registrar, Supreme Court by
designation, NOT by name
Telegraphic address :- "SUPRMECO"
Pin:- 110201

From :

Nalini Rangam,
Dy. Registrar (Admn.III)

To

The Registrar General
The Gauhati High Court
Mahatma Gandhi Raod
at Guwahati-781001, Assam

Subject: Intimation Regarding availing of LTC for the Block Year 2022-25 AI and Block Year 2024-25 HT.

Sir/Madam,

I am directed to inform that Sh. Kuntal Sharma Pathak, Member (Processes) had availed the LTC facility to visit Goa on 23.12.2023 against the Block Year 2022-25 (AI) and LTC Hometown facility to visit Hometown on 07.10.2024 for the Block Year 2024-25 HT in r/o self, wife and 2 daughters through the S.C.I.

Kindly request the concerned to update the necessary records regarding the availing of the LTC for the Block Year 2022-25 AI and Block Year 2024-25 HT by Sh. Kuntal Sharma Pathak, Member (Processes).

Regards,

Yours faithfully,

th
Dy. REGISTRAR (ADMN.III)

Regd
Please

AOJ (Appdt)

th
22/11/2024